

[Print](#)**Defective Case Register from 2025-09-03 to 2025-09-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/34828/2025	PRABIN DAS	2025-09-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 not neat.
2	D-WP(C)/34992/2025	SHISHIR KUMAR ROUTRAY	2025-09-03	Dtd.3-11-2014 in annex.9, not tally with index and para.10 of petition.
3	D-WP(C)/34757/2025	KIRTAN DANG	2025-09-03	Sl.no.2 in affidavit appears to be wrong.
4	D-WP(C)/35002/2025	KUNAL KUMAR SWAIN	2025-09-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.15 not neat.
5	D-WP(C)/35039/2025	RAJESH TRIPATHY	2025-09-03	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- to be paid in cause title.2.Copy not served on S.c(T).3.page no.11 not neat 7 legible.
6	D-WP(C)/34764/2025	SHUBHENDU KUMAR PARIDA	2025-09-03	.Receipt Showing Serv.copy To cg not Filed.
7	D-WP(C)/34868/2025	PRASHANTA KUMAR NAYAK	2025-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date in index and para.5 of petition not tally with annex.2. 2. Sl.nos. 18 and 19 of paragraphs repeated two times.
8	D-WPCRL/26633/2025	GAURAO J WANKHADE	2025-09-03	1.THIS PETITION HAS NO PROPER FORM AS PER HIGH COURT RULES 2.AS PER FACT IT MAY BE REGISTRED AS CRLMP
9	D-WP(C)/34889/2025	BIJAY PANDA	2025-09-03	.Receipt Showing Serv.copy To ct not Filed.
10	D-WP(C)/34818/2025	SITANSHU KUMAR DEY	2025-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page marking not proper in the Index and book mark.Paragraph not correctly mentioned in the affidavit.Name of the adv not mentioned capital letter in the v.nama..Petition not correctly addressed to Honorable Court
11	D-WP(C)/34898/2025	DURGESH NARAYAN RATH	2025-09-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.28 29 30 32 and 34 not neat and legible.
12	D-WP(C)/34813/2025	SITANSHU KUMAR DEY	2025-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page marking not proper Index and book mark. Paragraph not correctly mentioned in the

				affidavit.Name of the adv not mentioned capital letter in the v.nama..Petition not correctly addressed to Honorable Court
13	D-WP(C)/34745/2025	PRASANTA KUMAR SATAPATHY	2025-09-03	Page nos.25 26 31 33 36 38 40 and 42 not neat and legible.
14	D-BLAPL/26902/2025	BISWAJIT RANJAN TRIPATHY	2025-09-03	Paragraph not mentioned in declaration of the affidavit.
15	D-WP(C)/34765/2025	PRANAYA KUMAR MISHRA	2025-09-03	.Receipt Showing Serv.copy To it not Filed.
16	D-WP(C)/34875/2025	PRASANNA KUMAR RATH (1)	2025-09-03	. Paragraph no. not correctly furnished in the petition.2.Date of order dated 18.07. 2017 under Annexure-10 does not tally with index and para-6 of the petition
17	D-ABLAPL/26479/2025	CHHABI BEHERA	2025-09-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Victim husband name may be redacted from the petition.
18	D-WP(C)/34820/2025	BISWARANJAN MAHARATHA	2025-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 27 not neat.Paragraph not correctly mentioned in the I.A of the affidavit.
19	D-WP(C)/34873/2025	BIJAYA KUMAR RAGADA	2025-09-03	.Receipt Showing Serv.copy To cg not Filed.
20	D-WP(C)/34878/2025	SASWAT KUMAR ACHARYA	2025-09-03	.Receipt Showing Serv.copy To ct not Filed.
21	D-WP(C)/34885/2025	PRAFULLA KUMAR MOHAPATRA	2025-09-03	1. Page no.16 marked a twice.
22	D-WP(C)/34872/2025	RASHMI RANJAN SWAIN	2025-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED As per annex.5 , w/o Late Krishnakanta Das not mentioned in cause title.
23	D-WP(C)/34823/2025	SITANSHU KUMAR DEY	2025-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of Copy of the order Vide annex-10 not tally with Index.Paragraph not correctly mentioned in the affidavit.Name of the adv not mentioned capital letter in the v.nama..Petition not correctly addressed to Honorable Court
24	D-WP(C)/34906/2025	MANAS PATI	2025-09-03	.Petition not correctly addressed to Honorable Court
25	D-WP(C)/34945/2025	GHANASHYAM DASH	2025-09-03	1-COURT FEE IS DEFICIENT. 1.Deficit court fee of Rs 6/- not paid in petition.2.Notarial seal not available in petition as well as affidavit.

26	D-WP(C)/34824/2025	PRABIN DAS	2025-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
27	D-WP(C)/35092/2025	BASUDEV MISHRA	2025-09-03	1.Deficit court Rs 6/- not paid.
28	D-WP(C)/35341/2025	SUBASH CHANDRA SATPATHY	2025-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-WP(C)/35343/2025	SUBASH CHANDRA SATPATHY	2025-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-WP(C)/34864/2025	BHOJARAJ SETH	2025-09-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
31	D-WP(C)/34495/2025	DR. BINODA KUMAR MISHRA	2025-09-03	Date of annexure -15 not correct in para 29.
32	D-CRLMC/25992/2025	SURYAKANTA JENA	2025-09-03	1. Certified copy of annex-1 not filed. 2. Line nos. 6 and 7 to be deleted in cause title.
33	D-WA/29333/2025	JATESWAR NAYAK, A.G.A	2025-09-03	1)Put up for SR after filling of Cause title in WP(C) and after disposal of I.A. for dispensing with c. copy of impugned order.
34	D-MACA/34902/2025	SOMNATH ROY	2025-09-03	1. Period of Delay 57 days 2.statutory deposit not made
35	D-MACA/34903/2025	RIMJHIMBALA PATI	2025-09-03	statutory deposit not made
36	D-MACA/35189/2025	PABITRA KUMAR NAYAK	2025-09-03	1. Period of Delay 71 days 2.valuation not correctly furnished
37	D-CMAPL/35222/2025	ADV.	2025-09-03	Put up for SR after filling of c. copy of impugned order..
38	D-MATA/32361/2025	SIDDHAN SARANGI	2025-09-03	tracking report or AD TO BE FILED , FURTHER SR
39	D-RPFAM/35069/2025	AVIJIT PATNAIK	2025-09-03	being aggrieved and good ground not furnished
40	D-RPFAM/35066/2025	PARTHA SARATHI DAS	2025-09-03	good ground not furnished
41	D-WP(C)/35453/2025	AKSHAYA KUMAR JENA	2025-09-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of order dated 21.06.2024 under Annexure-12 does not tally with prayer of the petition.2.Date of order under Annexure-5 does not tally with index and para-10 of the petition.3. Page nos.18 and 28 to 33 not neat and legible.
42	D-LAA/33196/2025	NAMITA PATTANAİK	2025-09-03	1.C.Fee Payable not clearly furnished in the Memo. of Appeal.2.D.C.Fee of Rs.2,544/- to be Paid.3.P.L.Rs of Petitioner No-1 of the Trial Court not yet substituted.Put Up there after for further S.R.
43	D-LAA/33200/2025	NAMITA PATTANAİK	2025-09-03	Put up for further S.R after payment of D.C.Fee of Rs.2,979/-
44	D-STREV/34473/2025	CHITTARANAJAN DAS	2025-09-03	Year of the SA no. wrongly mention in Index and book mark.

45	D-CRLMC/26308/2025	SANDEEP RAJ PANDA	2025-09-03	1. Page no.13 not legible. 2. Page nos. 8 and 10 between one page not paginated.
46	D-STREV/34802/2025	DULAL SATYANARAYAN JETHI	2025-09-03	Code Not furnished. Page no. 34 and 35 not properly scan.
47	D-ABLAPL/26704/2025	AMLAN SHAKTI PAUL	2025-09-03	Affidavit not proper. It has not been sworn by the Deponent. Resubmit for SR after rectification of the Affidavit.
48	D-ABLAPL/26706/2025	PARSURAM PANDA	2025-09-03	1. Declaration has not been given on behalf of all the Petitioners in the Affidavit and Deponent has not signed. 2. Annexure 2 page 18 not legible.
49	D-ABLAPL/26759/2025	PABITRA KUMAR NAYAK	2025-09-03	1.Paragraphs not properly mentioned in the petition. 2. Paragraph mentioned incorrectly in declaration of the affidavit
50	D-ABLAPL/26626/2025	BIKRAM CHANDRA GHADEI	2025-09-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Synopsis and Date chart not paginated.
51	D-ABLAPL/26854/2025	GOPAL KRISHNA NAYAK	2025-09-03	page no. 8 not legible.
52	D-WP(C)/35033/2025	NEELAKANTHA PANDA	2025-09-03	1.As per record,Annexure-3 not properly page marked in Index.2.Annexure-4 not page marked. .Petition not correctly addressed to Honorable Court
53	D-BLAPL/25978/2025	KARTIK KU SWAIN	2025-09-03	. Year of BNSS mentioned as 2024 instead of 2023 in the provision of Law
54	D-BLAPL/26312/2025	CHANDAN SAMANTARAY	2025-09-03	Year of the G.R. and P.S. case mentioned in synopsis is incorrect.
55	D-BLAPL/26382/2025	RASHMI RANJAN DAS	2025-09-03	1. Index is not properly paginated. 2. There are two Petitioners name in the Cause title whereas in Rejection order and V. Nama,there is one petitioner. Spelling of the Address of the petitioner is not correctly mentioned in Cause Title. 3. In the Affidavit,the name of the father are two in number and deponent has not signed. 4.The name of the P.S. Case No. as mentioned in the F.I.R. does not tally with that of Cause title,petition and Rejection order.
56	D-BLAPL/26578/2025	SRINIVAS MOHANTY	2025-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 of the Affidavit not correctly mentioned.Paragraph not mentioned in the affidavit.
57	D-BLAPL/26612/2025	PRASANNA KUMAR MISHRA	2025-09-03	1. No.of C.T.(Spl)NDPS case under Annexure-2 does not tally with para-3 of the petition.2. Paragraph no. not correctly furnished in the petition.
58	D-BLAPL/26745/2025	MANGU NANDY	2025-09-03	Page 17 not found.
59	D-CRLMP/26387/2025	KISHORE KUMAR MISHRA	2025-09-03	1. Provision of law not correctly furnished. 2. Fathers name not furnished in op.no.2 in cause title.

60	D-BLAPL/26628/2025	DAYANIDHI MISHRA	2025-09-03	.Subject Code incorrectly Mentioned
61	D-BLAPL/26597/2025	MAHES DAS	2025-09-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent signature and declaration in affidavit not tally.
62	D-WP(C)/35042/2025	MANORANJAN PADHI	2025-09-03	1. Details address of the op. no.3 not furnished in cause title.
63	D-WP(C)/35139/2025	LAXMAN BHOI	2025-09-03	1.D.C.Fee of Rs.6/- to be paid on the Cause title.
64	D-BLAPL/26614/2025	PRASANNA KUMAR MISHRA	2025-09-03	1. Paragraph no. not correctly furnished in the petition.
65	D-WP(C)/35142/2025	PAMI RATH	2025-09-03	1. Parties between VERSUS not furnished in cause title.
66	D-TRPCRL/26749/2025	ALOK KUMAR PANDA	2025-09-03	.Subject Code incorrectly Mentioned
67	D-WP(C)/35308/2025	AJAYA KUMAR BARIK	2025-09-03	.Subject Code Not Furnished .
68	D-CRLMC/26870/2025	SURYAKANTA DWIBEDI	2025-09-03	.Subject Code Not Furnished .
69	D-WP(C)/35148/2025	RITESH PATNAIK	2025-09-03	Name of the petitioner mentioned in V.nama as Tuku Pradhan instead of Tuku Padhan.Page nos.357 358 360 361 363 367 368 369 and 370 not neat and legible.
70	D-CRLMC/26077/2025	ARIJEET MISHRA	2025-09-03	1. Name of the opp. parties not correctly furnished in cause title of the I.A. petition.
71	D-CRLMC/26889/2025	SURYAKANTA DWIBEDI	2025-09-03	.Subject Code Not Furnished .
72	D-CRLMC/26262/2025	GIRIJA SANKAR NAYAK	2025-09-03	1. Certified copy of annex-1 not filed.
73	D-ABLAPL/26718/2025	AJAYA KUMAR PRADHAN	2025-09-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Items in the Index not properly Serial Numbered. 2. Page marking of Synopsis and Date Chart has not been done in the Index.
74	D-ABLAPL/26900/2025	BISWAJIT RANJAN TRIPATHY	2025-09-03	Occupation of the deponent not mentioned in affidavit.
75	D-CRLMC/26239/2025	NIRANJAN LENKA	2025-09-03	1. GR case number not correctly furnished in Synopsis, para no.8(A)(B)(D)(H) and prayer of the petition. 2. Certified copy of annex-1 not filed.
76	D-ABLAPL/26747/2025	AMLAN MOHANTY	2025-09-03	1. In affidavit, at sl.4 information wrongly furnished.
77	D-CRLMC/26653/2025	SALYADU ANIL KUMAR DORA	2025-09-03	. LAA Rs.10 /- to be paid on V.nama.
78	D-WP(C)/35018/2025	RAJENDRA KUMAR PRADHAN	2025-09-03	1. Date of Appeal Memo under Annexure-8 does not tally with Index and para-10 of the petition.
79	D-CRLMC/26634/2025	ARIJEET MISHRA	2025-09-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat

80	D-CRLMC/26300/2025	CHIRANJEEV VIDYABHUSHN	2025-09-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.29 35 36 and 37 not neat and legible. 2..Receipt Showing Serv.copy To Vigilance not Filed.
81	D-CRLA/26319/2025	PARTHA SARATHI DAS	2025-09-03	1-Page no.2 not signed, 2- Date of trial court judgement not furnished in I.As.
82	D-CRLA/26407/2025	SANTOSH KUMAR DWIVEDY	2025-09-03	Put up for S.R. after redacting the name of victim from synopsis, and appeal memo
83	D-CRLREV/24650/2025	BHAGABAT PRASAD RATH	2025-09-03	Put SR after proper page in index.
84	D-WP(C)/35013/2025	BHABANI SHANKAR DAS	2025-09-03	1. As per index, Annexure-3 not filed.
85	D-CRLA/26400/2025	BIPLAB KUMAR DASH	2025-09-03	Put up for S.R. after redacting the name of victim from the appeal memo
86	D-TRPCRL/26563/2025	DEBARAJ MOHANTY	2025-09-03	.Subject Code incorrectly Mentioned
87	D-WP(C)/35023/2025	SANGRAM JENA	2025-09-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.83 84 and 85 not neat and legible.
88	D-CRLMP/26311/2025	ARIJEET MISHRA	2025-09-03	1. Annexure -4 is not mentioned in the CRLMP petition.
89	D-CRLREV/26523/2025	LINGARAJ SARANGI	2025-09-03	1. Being aggrieved and Ground not mentioned in petition. 2 Odia undertaking not mentioned in petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 03-09-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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